

7. H.M.T. Limited
8. State Farms Corporation of India Limited
9. Food Corporation of India
10. Indian Tourism Development Corporation Limited
11. National Textiles Corporation (D.P.R.)
12. Indian Dairy Corporation.

STATEMENT RE : ATTACK
ON MEMBER

[English]

MR. SPEAKER : Mr. Home Minister wants to make a statement.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : At 10.30 A.M. today, an information was received in the Police Control Room that Shrimati and Shri Lalit Maken, M.P. along with a third person who was present at Shri Maken's residence at No. 1/106, Kirti Nagar, New Delhi, had been shot. It was reported that two boys were involved in the shooting incident and after committing the crime, they managed to escape in a two-wheeler scooter with registration No. DEH-8546. Police Control Room van reached the spot immediately after receiving the information. Shri Maken, his wife and a third person present have been rushed to Dr. Mam Manohar Lohia Hospital. Senior Officers including the Police Commissioner have rushed to the spot. Further detail are awaited.

(Interruptions)

PROF. MADHU DANDAVATE : How is his health now ?

SHRI S. JAIPAL REDDY : How is his condition, Sir ?

(Interruptions)

MR. SPEAKER : He is under complete care. But now only the doctors can tell about his condition. We will find out. The condition of his health is being monitored every minute. His condition can only be verified by the doctors. I am sending a man to find out.

AN HON. MEMBER : Where is he now, Sir ?

MR. SPEAKER : He is now in Dr. Ram Manohar Lohia Hospital.

(Interruptions)

MR. SPEAKER : Mr. Home Minister, will you please send somebody to ascertain about his health ?

SHRI S. B. CHAVAN : I have already asked the Police Commissioner to let me know about the entire thing and specially about his health. We will inform the House about this.

SHRI G. G. SWELL : Mr. Speaker, Sir, will he come again with a statement and give us an opportunity of knowing his condition ?

MR. SPEAKER : When we know the full fact, we will inform you.

DR. V. VENKATESH : Sir, which part of the body was injured ?

MR. SPEAKER : I do not know.

(Interruptions)

MR. SPEAKER : I will get you the information as soon as possible and, in the meantime, we can all pray for his early recovery and we can condemn this dastardly act; it is a heinous crime. I don't know how people are behaving like this.

ORAL ANSWERS TO QUESTIONS

[Translation]

Starred Question No. 123—Contd.

SHRI SHANTI DHARIWAL : Mr. Speaker, Sir, the Hon. Minister has just now referred to the national requirements in his reply. In spite of the geographical and economic odds in Rajasthan, the size of the outlay fixed by the Planning Commission for the State for the Seventh Five Year Plan is very small. The *per Capita* allocation made to Rajasthan is quite meagre as compared to Rs. 2,248 to Haryana, Rs. 1,341 to